

10.04.2014.

List is being revised. No one is present on behalf of the applicant.

Sri P.K. Awasthi holding brief for Sri A.K. Charturvedi, learned counsel for respondents is present. None for Resp.No.5.

Today, there is neither any request for pass-over nor any request for an adjournment. It appears that applicant is not interested in pursuing the OA. Accordingly, the OA is dismissed in default and for non-prosecution.

J. Ch.

(Ms. Jayati Chandra)
Member (A)

Mr. Agrawal
(Navneet Kumar)
Member (J)

Amit/-

*OK
Copied & Answered
Delivered to Mr. A.K. Charturvedi
15-04-14*